

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1735(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.07.2018

NAME OF THE PARTIES:

R.V. Infra Solutions Ltd.
v/s.
Gammon India Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

Owing to heavy downpour in Mumbai, supporting staff is also not present,
list this matter on 07.08.2018.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)